

(ii) Pollution control camps are organised to offer technical guidance to the industries for compliance of pollution control measures;

(iii) Fiscal incentives are given for installation of pollution control devices. Subsidies are offered for installation of common effluent treatment plants for small-scale units,

(iv) Prosecutions have been launched against defaulting units; and

(v) The Environment (Protection) Act, 1986 has been enacted to provide for deterrent penalty including closure of the polluting units.

**Agreement with Pakistan to prevent illegal crossborder movements**

91. SHRI RASHEED MASOOD :

SHRI RAM AWADHESH SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that during the talks held sometime in December, 1986 certain agreement had been arrived at with the Government of Pakistan with regard to the suspected extremists in that country and also to strengthen the border security to prevent illegal cross-border movements;

(b) if so, what are the details thereof, and

(c) whether the agreement between the two countries on the above issues have been put into practice; if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) to (c) During Home Secretary's visit to Pakistan on December 20-21, 1986, our concern about Pakistan's involvement with Sikh extremists was conveyed in clear-cut terms. Pakistan affirmed its opposition to all forms of terrorism in Punjab

and elsewhere and indicated that it will not provide any support to terrorist activities directed against India.

It was decided to set up two Committees: one to devise fresh Border Group Rules to help in checking illegal crossings, border crimes, etc., and another to combat narcotic trafficking and smuggling. These Committees are expected to meet in the near future.

**Closing down of shipping service for Haj pilgrims**

92. SHRI RASHEED MASOOD : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that shipping service for Haj pilgrims is proposed to be closed down by Government;

(b) if so, what are the reasons thereof; and

(c) what alternative arrangements are contemplated by government for the pilgrims coming from the middle and lower middle class who cannot afford air journeys to perform Haj?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) There is no proposal to close down shipping service for haj pilgrims.

(b) and (c) Do not arise.

**Escape of dreaded terrorists from police custody in Punjab**

93. SHRI RAM AWADHESH SINGH:

SHRI RAM NARESH KUSHAWAHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the most dreaded terrorist, Roshal Lal Baragi and Manjit Singh Bhiindi escaped from the police custody while being escorted recently;